

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:423  
ANSWERED ON:25.02.2000  
SETTING UP OF WEAVING CENTRES  
BALIRAM;P.R. KHUTE;PUNNULAL MOHALE

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Union Government have accorded approval to set up textile industries and weaving centres in the country during the last three years, till date;
- (b) if so, the details thereof, State-wise and location-wise;
- (c) whether some new weaving centres are proposed to be set up in future;
- (d) if so, the details thereof, State-wise and location-wise; and
- (e) if not, the reasons therefore?

**Answer**

MINISTER OF STATE FOR TEXTILES

( SHRI GINGEE N. RAMACHANDRAN )

(a) & (b) After Government announced the liberalised Industrial Policy in 1991 and abolished licensing except under certain conditions for certain items, textile units including units for weaving are being set up without restraints on capacity creation on submission only of an `Industrial Entrepreneurs Memorandum` in prescribed form. The above liberalised measures have actively encouraged entrepreneurs to make investment decisions on the basis of their own commercial judgement.

(c) to (e) Increase in the capacity of weaving by setting up of weaving units is a continuous process. Since these are under private initiative, state-wise projections are not available.